



2026:AHC:43792

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2169 of 2026

Manish Tiwari And 2 Others

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Krishna Datta Tiwari, Yogesh Tiwari
Counsel for Respondent(s)	:	Fuzail Ahmad Ansari, C.S.C., Mahendra Narain Singh

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. The writ petition is **dismissed**.
2. For order, see order of date, passed in Writ-A No.17088 of 2025.

February 23, 2026

N.S.Rathour

(Vikas Budhwar,J.)